

Name of the Corporate Debtor: GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 21-10-2022; List of Creditors as on: 02-09-2023; Name of IP: Sanjay Garg; Process Number: 2; Last 5 digit of registration number: 12919

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2518853520	3	2518853520	67.93				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	334048843	2	275936978	7.44		58111865		Annexure 4
5	Operational creditors (Workmen)	5	1964725	5	1964725	0.05				Annexure 5
6	Operational creditors (Employees)	7	17921802	7	5459378	0.15	321840	12140584		Annexure 6
7	Operational creditors (Government Dues)	4	752988937	3	645184953	17.40	107803984			Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	54	519078291	48	260821910	7.03		254948227	3308154	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		76	4144856118	68	3708221464	100.00	108125824	325200676	3308154	